

ITEM NO.42

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 11287/2019

(Arising out of impugned final judgment and order dated 27-11-2019 in CRLMC No. 4551/2018 passed by the High Court Of Delhi At New Delhi)

SALMAN KHURSHID

Petitioner(s)

VERSUS

STATE NCT OF DELHI & ORS.

Respondent(s)

(IA No. 189501/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35149/2022 - VACATING STAY AND IA No. 37736/2021 - VACATING STAY)

WITH

SLP(Cr1) No. 3-4/2020 (II-C)

Diary No(s). 20128/2020 (II-C)

(IA No. 104357/2020 - CONDONATION OF DELAY IN FILING, IA No. 104358/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 02-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Siddharth Luthra, Sr. Adv.
Mr. Divij Kumar, Adv.
Mr. Abhimanyu Kampani, Adv.
Ms. R. Singh, Adv.
Mr. Tarun Dua, AOR

Mr. Siddharth Luthra, Sr. Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Vikram Aditya Singh, Adv.
Mr. Aadil Singh Boparai, Adv.
Mr. Ahmed Zargham, Adv.
Mr. Saif Naseem, Adv.
Mr. Sachin Kumar, Adv.
M/S. Equity Lex Associates, AOR

Mr. Shivam Singh, Adv.
Mr. Manish Kumar, Adv.
Mr. Mukesh Kumar Singh, Adv.

Mr. Ajit Kumar Pathak, Adv.
Mr. N.M. Theerthagouda, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s)

Mr. Chirag M. Shroff, AOR

Mr. Vikramjit Banerjee, A.S.G.
Mrs. Nachiketa Joshi, Adv.
Mrs. Shruti Agarwal, Adv.
Mrs. Shruti Agarwa, Adv.
Mr. Alabhaya Dhamija, Adv.
Mr. Gurmeet Singh Makker, AOR
Mrs. Preeti Rani, Adv.

Mr. Puneet Mittal, Sr. Adv.
Mr. Arvind Kumar Gupta, AOR
Mr. Abhiesumat Gupta, Adv.
Mr. Mohit, Adv.
Mr. Rupendra Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

There shall be stay with respect to the FIR No. 421 of 2015 dated 31.03.2015 registered at Police Station Amar Colony, New Delhi.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)